## GOVERNMENT OF INDIA MINISTRY OF MINES RAJYA SABHA

UNSTARRED QUESTION NO. 1867 ANSWERED ON 17.03.2025

## e-BILL SYSTEM

1867. SMT. REKHA SHARMA:

Will the Minister of MINES be pleased to state:

- (a) whether the e-bill system has been implemented for all the financial transactions within the Ministry or are there specific categories of payments that are currently excluded from the system;
- (b) the safeguards in place to ensure that the e-bill system is secure and prevents fraudulent billing practices; and
- (c) whether the introduction of the e-bill system has resulted in any cost savings for the Government, particularly in reducing in administrative expenses?

## **ANSWER**

THE MINISTER OF MINES AND COAL (SHRI G. KISHAN REDDY)

- (a) Yes, e-bill system has been implemented for almost all the financial transactions through PFMS like payment of professional services, office expenses, training expenses, printing and publications. etc. except for certain categories of payments like NPS Bill Payment to NSDL, GPF Bills, GST Challan bill, etc. as there is no provision to process these in EIS (Employee Information System) module of PFMS.
- (b) From time to time, guidelines for adopting security measures are provided by the Office of the Controller General of Accounts, Ministry of Finance which are being followed.
- (c) Yes, the introduction of the e-bill system has resulted in significant reduction in administrative expenses related to paper, printing, postage stamps and conveyance charges.

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